

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 194 of 2024 (SZ)

In the matter of:

**Suo Moto matter in respect of news item
appearing in The Times of India dated 19.02.2024
titled "Buckingham canal remains choked with
garbage, sewage".**

Versus

**Central Pollution Control Board (CPCB),
Through its Member Secretary, New Delhi and ors.**

...Respondent(s)

**REPORT FILED BY THE 6TH RESPONDENT- WATER RESOURCE
DEPARTMENT**

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Through

Dr. D. Shanmuganathan
Standing Counsel of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

Date: 26.06.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

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REPORT FILED BY THE 6TH RESPONDENT -
WATER RESOURCE DEPARTMENT

Status report on the "The Times of India" news dated February 19th 2024 for "Buckingham Canal remains choked with sewage" of OA 194 of 2024.

1. I, **Er.G.R.Radhakrishna**, son of **R.G.Ramalingam**, aged about 50 years and working as Executive Engineer, W.R.D, Araniyar Basin Division, Chepauk, Chennai-5 and having office at Chennai do hereby solemnly affirm and sincerely state as follows.
2. I respectfully submit that Water Resources Department in the Report filed on 10.12.2024, stated that "In order to restore and revive the Central Buckingham canal, Detailed Project Report formulation work is being entrusted to Tamil Nadu Water Investment Company. Now, the Detailed Project Report under finalization stage. Based on the recommendations of TWIC, Water Resources Department will submit the proposal with respect to site specific condition to Government for initiating the intervention. Also, TWIC is entrusted with the work of excess land identification, along the Buckingham Canal, which are classified as water body. Also, under the co-ordination sphere of CRRT,

TWIC is taking the work of identification of unauthorized sewer falls into Buckingham Canal. Based on the finding of TWIC, CMWSSB is taking necessary action to plug the unauthorized out falls and formulating sewage Mitigation Plan".

3. On pursuing the report, the Hon'ble National Green Tribunal made orders on 13.12.2024 as follows.

Therefore, let an additional reportable filed by the WRD regarding the status of the DPR along with time frame.

With respect to Detailed Project Report particulars of TWIC, it is submitted that the draft DPR presented by TWIC is under circulation for finalization. After the stake holder consultation, the Detailed Project Report will be submitted to the Government for approval. The proposed implementation is under Hybrid Annuity Public Private Partnership and execution by the Department. After the in-principle approval of DPR and mode of implementation of project, the timeline will be submitted to Hon'ble National Green Tribunal.

Solemnly affirmed and signed before me on 18th .02.2025
February 2025 at Chennai.


Executive Engineer, WRD.,
Araniyar Basin Division,
Chepauk, Chennai-5.

Verification

I, Er. G.R.Radhakrishna, Executive Engineer, WRD., Araniyar Basin Division, Chepauk, Chennai-5 do hereby verify the contents of the above paragraph and true and correct on the basis of ground truth, no part of it is false and no material has been concealed there from.

Date:18th .02.2025


Executive Engineer, WRD.,
Araniyar Basin Division,
Chepauk, Chennai-5.